

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SAPPHIRE CLOTHING COMPANY INDIA PRIVATE LIMITED OPERATING IN THE GARMENT INDUSTRY AT TIRUPPUR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sapphire Clothing Company India Private Limited. PAN: AAICS9995D CIN: U18101TZ2005PTC011776
2.	Address of the registered office	5/422, Palladam to Pollachi Main Road, K Krishnapuram Village, Kamanaickenpalayam, Tirupur-641658
3.	URL of website	https://www.sapphireclothing.com
4.	Details of place where majority of fixed assets are located	5/422, Palladam to Pollachi Main Road, K.Krishnapuram Village, Kamanaickenpalayam Tirupur - 641658
5.	Installed capacity of main products/ services	Manufacture of wearing apparel – 2 tons / day [approx.]
6.	Quantity and value of main products/ services sold in last financial year	FY 2022-2023 is Rs 6.45 Crs [last audited]
7.	Number of employees/ workmen	350 – Workmen/Employee [Approx] Currently it is Inoperative.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be collected from the office of RP: CA. Mahalingam Suresh Kumar M/s. S.P.P & Co, Chartered Accountants, Second Floor, CODISSIA Building, G.D. Naidu Towers, Huzur Road , Coimbatore - 641018.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Mob: +91 73730 52341 Email: sapphire.cirp@gmail.com
10.	Last date for receipt of expression of interest	01.04.2024
11.	Date of issue of the provisional list of prospective resolution applicants	06.04.2024
12.	Last date for submission of objections to the provisional list	11.04.2024

13.	Date of issue of final list of prospective resolution applicants	12.04.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13.04.2024
15.	Last date for submission of resolution plans	13.05.2024*
16.	Process email id to submit Expression of Interest	sapphire.cirp@gmail.com

* Subject to approval of Adjudicating Authority for CIRP extension

Place: Coimbatore

Date: 15.03.2024



C.A.M Suresh Kumar.

RP of M/s Sapphire Clothing Company India Private Limited [Under CIRP]

IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217

AFA No. AA1/10217/02/251024/106166 valid upto 25/10/2024

Published on 15/03/2024 in The New Indian Express and Dinamani-Coimbatore Edition covering Tirupur.

மக்களவைத் தேர்தல்: பறக்கும் படை காவல் உதவி ஆய்வாளர்களுக்கு பயிற்சி



மக்களவைத் தேர்தலையொட்டி நடைபெற்ற பயிற்சி வகுப்பில் பங்கேற்ற காவல் உதவி ஆய்வாளர்கள். (வலது) பயிற்சி வகுப்பில் பேசுகிறார் தனித் துணை ஆட்சியர் சுரேஷ்.

கோவை, மார்ச் 14: மக்களவைத் தேர்தலில் பறக்கும் படையில் பணியாற்ற உள்ள காவல் உதவி ஆய்வாளர்களுக்கான பயிற்சி வகுப்பு ஆட்சியர் அலுவலகத்தில் வியாழக்கிழமை நடைபெற்றது. மக்களவைத் தேர்தலை முன்னிட்டு கோவை, பொள்ளாச்சி மக்களவைத் தொகுதிகளுக்கு தேர்தல் நடத்தும் அலுவலர்கள், பறக்கும் படை அலுவலர்கள், பறக்கும் படை நிலை அலுவலர்கள், காவல் துறை அதிகாரிகளை நியமிக்கும் பணிகள் தீவிரமாக மேற்கொள்ளப்பட்டு வருகின்றன.

இதன் ஒருபகுதியாக பறக்கும் படையில் பணியாற்ற உள்ள காவல் உதவி ஆய்வாளர்களுக்கான பயிற்சி வகுப்பு நடைபெற்றது. தனித் துணை ஆட்சியர் (சமூகப் பாதுகாப்புத் திட்டம்) சுரேஷ் பயிற்சி அளித்தார். இதில், பதற்றமான வாக்குச் சாவடிக்களில் பாதுகாப்பு அளிப்பது, வாகன சோதனை, தேர்தல் சமயத்தில் பின்பற்ற வேண்டிய வழிமுறைகள் குறித்து பயிற்சி அளிக்கப்பட்டது. மேலும், பறக்கும் படை சோதனையின்

போது எவ்வித பாதுகாபும் காட்டக் கூடாது என்று அறிவுறுத்தப்பட்டது. இதில், தேர்தல் வட்டாட்சியர் தணிகைவேல், 95 உதவி ஆய்வாளர்கள் ஆகியோர் கலந்து கொண்டனர். விழிப்புணர்வு செல்ஃபி பாய்ண்ட் மக்களவைத் தேர்தல் குறித்து வாக்காளர்களுக்கு விழிப்புணர்வு ஏற்படுத்தும் விதமாக ஆட்சியர் அலுவலகத்தில் 'செல்ஃபி பாய்ண்டுகள் அமைக்கப்பட்டுள்ளன. இதனை ஆட்சியர் கிராந்திமூர்த்தி பாடி வியாழக்கிழமை திறந்து வைத்தார். இதைத் தொடர்ந்து அரசு அலுவலர்கள், பொதுமக்கள் செல்ஃபி பாய்ண்டுகளில் புகைப்படம் எடுத்துக்கொண்டனர். முன்னதாக வாக்காளர் உறுதிமொழி கையேழுத்து இயக்கத்தையும் ஆட்சியர் தொடங்கி வைத்தார்.



ஆட்சியர் அலுவலகத்தில் வைக்கப்பட்டுள்ள விழிப்புணர்வு செல்ஃபி பாய்ண்டுகள்.

வலர்கள், பொதுமக்கள் செல்ஃபி பாய்ண்டுகளில் புகைப்படம் எடுத்துக்கொண்டனர். முன்னதாக வாக்காளர் உறுதிமொழி கையேழுத்து இயக்கத்தையும் ஆட்சியர் தொடங்கி வைத்தார். ஆட்சியர் அலுவலகத்தில் கோவை, பொள்ளாச்சி மக்களவைத் தொகுதிகளுக்கு தனித் தனியாக தேர்தல் கட்டுப்பாட்டு அறைகள், ஊடகங்களைக் கண்காணிக்க மீடியா கண்காணிப்பு அறைகள் ஆகியவை அமைக்கும் பணிகளும் நடைபெற்று வருகின்றன.

பிரதமர் மோடி மார்ச் 18 இல் கோவை வருகை

வாகனப் பிரசாரம், பொதுக் கூட்டத்தில் பங்கேற்பு

கோவை, மார்ச் 14: மார்ச் 18-ஆம் தேதி கோவைக்கு வரும் பிரதமர் நரேந்திர மோடி வாகனப் பிரசாரம், பொதுக் கூட்டத்தில் பங்கேற்கிறார்.



மக்களவைத் தேர்தலையொட்டி பிரதமர் நரேந்திர மோடி பாஜகவுக்கு ஆதரவு திரட்டுவதற்காக பல்வேறு மாநிலங்களிலும் பிரசாரம் மேற்கொண்டு வருகிறார்.

இதன் ஒருபகுதியாக கர்நாடக மாநிலம், பிதாரிலிருந்து கோவைக்கு மார்ச் 18-ஆம் தேதி பிரதமர் வருகிறார். அன்று, கோவை, கவுண்டம்பாளையம் பகுதியில் இருந்து ஆர்.எஸ்.புரம் வரை நடைபெறும் வாகனப் பிரசாரத்தில் பங்கேற்கிறார். மேலும், ஆர்.எஸ்.புரம் தலைமை அஞ்சல் அலுவலகம் அருகே நடைபெறும் பொதுக் கூட்டத்திலும் பங்கேற்கிறார்.

பிரதமரின் இந்தப் பயணத்தின்போது கோவை, திருப்பூர், நீலகிரி, ஈரோடு, பொள்ளாச்சி மக்களவைத் தொகுதிகளில் போட்டியிடும் பாஜக மற்றும் கூட்டணிக் கட்சிகளின் வேட்பாளர்களுக்கு ஆதரவுத் திரட்டுகிறார்.

வாகனப் பிரசாரத்தின்போது பிரதமர் மோடி பொதுமக்களை சந்திக்கவும் ஏற்பாடு செய்யப்பட்டு வருகிறது. இந்த நிகழ்ச்சிக் குப் பிறகு 18-ஆம் தேதி இரவு கோவையில் தங்கும் பிரதமர், 19-ஆம் தேதி கோவை மாநிலம், பாலக்காட்டில் நடைபெறும் பாஜக பொதுக் கூட்டத்தில் பங்கேற்கிறார்.

பிரதமர் மோடி கோவைக்கு வருவதையொட்டி மத்திய தொழிலகப் பாதுகாப்பு படை யினர் கவுண்டம்பாளையத்தில் இருந்து ஆர்.எஸ்.புரம் வரை வியாழக்கிழமை ஆய்வு மேற்கொண்டனர். இவர்களைத் தொடர்ந்து பிரதமரின் பாதுகாப்பு அதிகாரிகள், தேசிய பாதுகாப்புப் படையினர் வெள்ளிக்கிழமை ஆய்வு நடத்த உள்ளனர். இந்த ஆய்வில் தமிழக காவல் துறை உயர் அதிகாரிகளும் பங்கேற்க உள்ளனர்.

பிரதமர் மோடியின் வருகையை முன்னிட்டு பாஜக நிர்வாகிகளின் ஆலோசனைக் கூட்டம் கோவையில் வியாழக்கிழமை நடைபெற்றது. இந்தக் கூட்டத்தில் பிரதமரின் வாகனப் பிரசாரம், பொதுக் கூட்டம் குறித்து ஆலோசிக்கப்பட்டது.

கோவை மாவட்ட பாஜக தலைவர் ஜே.ரமேஷ்குமார் தலைமையில் நடைபெற்ற ஆலோசனைக் கூட்டத்தில் பாஜக தேசிய மகாநிர்வாகி தலைவரும், கோவை தொகுதிக்கு வட்டம் பேரவை உறுப்பினருமான வானதி சீனிவாசன், மாநில துணைத் தலைவர் கனகசபபதி, மாநில பொதுச் செயலாளர் ஏ.பி.முருகானந்தம் உள்ளிட்ட பலர் பங்கேற்றனர்.

மக்களவைத் தேர்தல்: வால்பாறையில் அனைத்துக் கட்சி ஆலோசனைக் கூட்டம்

வால்பாறை, மார்ச் 14: வால்பாறையில் மக்களவைத் தேர்தல் குறித்து அனைத்துக் கட்சியினர் ஆலோசனைக் கூட்டம் வியாழக்கிழமை நடைபெற்றது.

வட்டாட்சியர் அலுவலகத்தில் நடைபெற்ற ஆலோசனைக் கூட்டத்துக்கு தலைமை வகித்து வால்பாறை தொகுதி உதவி தேர்தல் நடத்தும் அலுவலர் நிறைமதி பேசியதாவது:

வால்பாறையில் 68 வாக்குச் சாவடிகள் உள்ளன. கடந்த தேர்தலில் 77 சதவீத வாக்குகள் பதிவாகின. வரும் மக்களவைத் தேர்தலில் 100 சதவீத வாக்குப் பதிவுக்கு பதவியான நடவடிக்கைகளை மேற்கொள்ள வேண்டும். அனைத்து வாக்குச் சாவடிகளிலும் சுழிப்பிடம் உள்ளிட்ட அனைத்து அடிப்படை வசதிகளும் ஏற்படுத்தப்படும். எனவே, தேர்தல் தேதி அறிவிக்கப்படும் வந்திமுறைகளை பின்பற்ற அனைத்துக் கட்சியினரும் ஒத்துழைப்புத் தர வேண்டும் என்றார்.

பேச்சு மொழியை உள்ளடக்கியதே தொல்காப்பிய இலக்கணம்

கவிஞர் சிறிபி பாலசுப்பிரமணியம்



தவத்திரு சாந்தலிங்க அடிகளார் கலை அறிவியல் தமிழக கல்லூரியில் நடைபெற்ற கருத்தரங்கில் பேசுகிறார் கவிஞர் சிறிபி பாலசுப்பிரமணியம்.

உடன், கல்லூரியின் தலைவர் சாந்தலிங்க மருதாசல அடிகளார் உள்ளிட்டோர்.

கோவை, மார்ச் 14: பேச்சு மொழியை உள்ளடக்கிய தொல்காப்பிய இலக்கணம் வகுக்கப்பட்டுள்ளது என்று கவிஞர் சிறிபி பாலசுப்பிரமணியம் குறிப்பிட்டார்.

பேரூர் தவத்திரு சாந்தலிங்க அடிகளார் கலை அறிவியல் தமிழக கல்லூரியின் தமிழகத் துறை, ஓசை சுற்றுச்சூழல் அமைப்பு சார்பில் 'தொல்காப்பிய மரபியல்' என்ற தலைப்பில் கருத்தரங்கம் வியாழக்கிழமை நடைபெற்றது. கருத்தரங்குக்கு கவிஞர் சிறிபி பாலசுப்பிரமணியம் தலைமை வகித்து பேசியதாவது: இலக்கியத்துக்கும், அறிவியலுக்கும் தொடர்பு இல்லை எனக் கூறப்பட்டுவந்த நிலையில், தற்போது அறிவியல் சாராத துறைகளே இல்லை. அறிவியல் புரட்சிகள் இதற்கு காரணம். கணினியும், கைப்பேசியும் தற்போது தவிர்க்க இயலாத பொருள்களாகி விட்டன. தொல்காப்பியத்தில் மரபியல் குறித்தும், ஐந்திணைகள்

குறித்தும் விவரிக்கப்பட்டுள்ளன. மரபியல்தான் மொழிக்கு பாதுகாப்பு அரணாகும். பேச்சு மொழியை உள்ளடக்கிய தொல்காப்பிய இலக்கணம் வகுக்கப்பட்டுள்ளது. அதேபோல சொற்களுக்கெல்லாம் களஞ்சியம் தொல்காப்பியம்தான் என்றார்.

பிற்பாட்டு ஓசை சுற்றுச்சூழல் அமைப்பின் தலைவர் கனகசபபதி பேசியதாவது: நாம் வாழும் பூமி அப்பத்தான கட்டத்தில் உள்ளது. இதை காப்பாற்றும் பொறுப்பு இளைஞர்களுக்கே உள்ளது. நவீன சூழலியல் கோட்பாடுகள் குறித்தும் தொல்காப்பியம் பதிவு செய்துள்ளது. இதனால், சூழலியல் நோக்கில் சங்க இலக்கியங்களின் மறுவாசிப்பை இயக்கமாக நடத்த வேண்டும் என்றார்.

தமிழ்ப் பல்கலைக்கழகத்தின் முன்னாள் துணைவேந்தர் சி.சுப்பிரமணியம் பேசியதாவது: இலக்கியங்களை உள்ளடக்கிய இலக்கணமே தொல்காப்பியம். இதை இயற்றிய தொல்காப்பியருக்கு மத்திய அரசு தபால் தலை வெளியிட வேண்டும். தமிழக அரசு சித்திரை 1-ஆம் தேதியை தொல்காப்பியர் தினமாக அறிவிக்க வேண்டும் என்றார்.

சுரங்கப் பாதை பணியை தொடரக் கோரி மார்க்சிஸ்ட் கம்யூனிஸ்ட் ரயில் மறியல்

கோவை, மார்ச் 14: கோவையில் நிறுத்தி வைக்கப்பட்டுள்ள ரயில்வே சுரங்கப் பாதை பணியை விரைந்து முடிக்க வலியுறுத்தி மார்க்சிஸ்ட் கம்யூனிஸ்ட் கட்சியினர் ரயில் மறியல் போராட்டத்தில் வியாழக்கிழமை ஈடுபட்டனர்.

கோவை கணபதி, செக்காள் தோட்டம் - பாலன் நகர் இடையே அமைந்துள்ள ரயில்வே கேட்டை அகற்றிவிட்டு சுரங்கப் பாதை அமைக்கத் திட்டமிடப்பட்டு கடந்த சில ஆண்டுகளுக்கு முன்பு பணிகள் தொடங்கப்பட்டன. ஆனால், கடந்த 3 ஆண்டுகளுக்கு முன்பு பணிகள் பாதிமில் நிறுத்தப்பட்டன. ஒப்பந்ததாரர் பிரச்சனையால் சுரங்கப் பாதை கட்டுமானப் பணி நிறுத்தப்பட்டதால் ரயில்வே நிர்வாகம் தரப்பில் கூறப்பட்டது.



கோவையில் ரயில் மறியல் போராட்டத்தில் ஈடுபட்ட மார்க்சிஸ்ட் கம்யூனிஸ்ட் கட்சியினர்.

இந்நிலையில், ரயில்வே நிர்வாகத்தைக் கண்டித்து செக்காள் தோட்டம் - பாலன் நகர் பகுதியில் உள்ள ரயில்வே தண்டவாளத்தில் மார்க்சிஸ்ட் கம்யூனிஸ்ட் கட்சியினர், உள்ளூர் பொதுமக்களுடன் இணைந்து ரயில் மறியல் போராட்டத்தில் ஈடுபட்டனர்.

இந்தப் பணியைத் தொடங்கி விரைவில் முடிக்கக் கோரி ரயில்வே நிர்வாகத்திடம் பல முறை மனு அளித்தும் எந்தவித நடவடிக்கையும் எடுக்கப்படவில்லை என்று கூறப்படுகிறது.

செயலர் ஆர்.சுந்தரம், சிஜு பி.ஆர்.தொழிலாளர் சங்க மாவட்டத் தலைவர் ரா.செல்வம் உள்ளிட்டோர் பங்கேற்றனர். இது குறித்து தகவலறிந்த காவல் துறையினர் சம்பவ இடத்துக்கு விரைந்து சென்று போராட்டத்தில் ஈடுபட்டவர்களிடம் பேச்சுவார்த்தை நடத்தினர். இது தொடர்பாக ரயில்வே நிர்வாகத்திடம் பேசி உரிய நடவடிக்கை எடுக்க துறைப்பதாக காவல் துறையினர் உறுதி அளித்ததைத் தொடர்ந்து போராட்டம் கைவிடப்பட்டது.

Table with 2 columns: S.No, Name of the company, and details of the resolution process. Includes companies like PAN & CN / LLP, and various legal entities.

Advertisement for 'வாயர் மாற்றம்' (Money Transfer) with contact details for Dinamaniramanmalar@gmail.com and phone number 8369998182.

Advertisement for 'அறிவிப்பு' (Notice) regarding the resolution process of M/s. Sapphires Clothing Company India Private Limited, including details about the IDCW process and contact information.

Advertisement for 'ரமலான் மலா - 2024' (Ramadan Mela - 2024) with details about the event, including dates (22-03-2024) and contact information for Dinamaniramanmalar@gmail.com.

Advertisement for LIC HFL Home Loan @ 8.35% onwards, featuring a couple and contact details for LIC Housing Finance Ltd.

Table with 16 rows and 2 columns: S.No, Description of the resolution process step, and Date. Includes steps like 'Name of the corporate debtor', 'Address of the registered office', etc.

CCMC to lease out multi-level car parking facility

EXPRESS NEWS SERVICE @Coimbatore

AS part of revenue-boosting measures, the Coimbatore City Municipal Corporation (CCMC) has planned to lease out the Multi-Level Car Parking (MLCP) facility in RS Puram to private players by handing over its operations to contractors.

The civic body has also planned to set up a new food court opposite the MLCP facility at a cost of ₹1 crore to increase revenue.

The state-of-the-art MLCP was built on DB Road under the Smart Cities Mission at a cost of ₹41.67 crore. With each floor having a capacity of 80, a total of 320 cars can be parked at once on the four floors. Apart from that, 60 cars can be parked on the ground floor increasing the tally to 380 cars.

Despite being the first-of-its-kind facility in the city, the RS Puram MLCP has failed to attract the public. Sources said not even one-third of the total capacity of the facility is utilised as only a scanty number of cars are being parked here. Various reasons, such as the distance between the shops and the MLCP, unavailability of shuttle services and the time-consuming process to park the cars among others have been cited for the poor patronisation of the facility.

In view of this, the civic body has decided to hand over the facility to private players on a contract basis to run and maintain the facility. Currently, the corporation-run MLCP facility has been collecting about ₹3.5 to 4 lakh a month and is maintained by the CCMC on its own. In a bid to boost revenue and



The Multi-Level Car Parking (MLCP) facility at RS Puram | EXPRESS

utilise the parking lot to its full potential, the CCMC has planned to invite a 'Request for Proposal' from private parties to tender the facility. The CCMC announced the decision in its annual budget for the financial year 2024-25.

Similarly, the CCMC has also announced its plan to build a food court with stalls opposite the MLCP to raise revenue.

Earlier, the civic body had planned to build a two-wheeler parking lot on the available land, opposite the MLCP facility. But now, the plan has been changed by the CCMC.

Speaking to TNIE, CCMC Commissioner M Sivaguru Prabakaran said, "The plan to give the RS Puram MLCP facility to private players for operation and maintenance is to regulate the facility and the on-street and off-street parking in RS Puram. The parking fee at the facility will not be hiked after it's given to a contractor. The civic body will fix the cost and that will be followed by the contractor. After building shops for the food court, we shall build a two-wheeler parking lot if any remaining land is available."

QR code badge stickers for advocates' vehicles

EXPRESS NEWS SERVICE @Coimbatore

THE Coimbatore Bar Association launched QR code-enabled badge stickers for vehicles of advocates registered with their association to prevent fake and unauthorised usage of the 'Advocates Badge'.

The event was held at Combined Court Complex, Coimbatore, on Thursday, and the stickers were released by Additional District Judge S Sashirekha.

Bar Association president K M Dhandapani said, "In 1979 when we started our career there were only 320 advocates in Coimbatore. However, now there are more than 4,000 members registered with the association and several others who are not related to the profession have also started sticking advocate symbol stickers on their vehicles. These stickers are



An advocate with QR code sticker on his two-wheeler outside the Bar Association office in Coimbatore on Thursday | S SENBAGAPANDIYAN

used as a means to identify legal professionals. However, as some unauthorised people have started using them, we plan to curtail the practice with technology. After a detailed discus-

sion with the judiciary and police, we came up with new QR code-enabled stickers for our members who are registered and authorised for legal practice." He added, "After the

launch, as many as 1,760 advocates received the sticker and others were asked to get them after furnishing their details related to their profession and their vehicle like registration ID, Address, etc. Once we scan the QR code, we can get their entire details on a smartphone. It ensures that no one who uses the badge is involved in wrongdoings and even if they face any legal issues, like traffic violations, once they get booked, the server will get the date and it will update their profile."

He further said, "This method ensures preventing fake and unauthorised vehicles bearing Advocate badge from entering the court premises and police can also identify their authorisation by simple scanning."

City Police Commissioner V Balakrishnan said that this initiative helps police to prevent unknown people from entering into the court premises.

EXPRESS READ

Career guidance for HSS students

Coimbatore: THE Tamil Nadu school education department has decided to conduct a career guidance counselling programme for government higher secondary school students studying in classes XI and XII in April. An educational officer from Coimbatore told TNIE, "A resource person will conduct a career guidance programme for students in April. Headmasters have been asked to make all the arrangements such as LCD projector, Integrated Co-Teaching (ICT) classroom, etc in their respective schools and students can watch this programme where they will be given information on higher studies to pursue." "Parents will also be allowed to participate in the programme to help them discuss with their children about their higher studies. Dates for the counselling programme will be announced soon," she added.

Give promotion to assistant professors, Bharathiar University orders principals

EXPRESS NEWS SERVICE @Coimbatore

BHARATHIAR University recently directed the principals of all its affiliated self-financing colleges to give promotions to eligible associate professors as per the Government Order (GO) 5 released by the higher education department in 2021.

According to sources, as per GO 5, an associate professor can be promoted to professor based on qualification eligibility such as PhD, experience, etc. Despite eligibility, associate professors were not promoted to professors, especially by private college administration.

"Meanwhile, a demand was raised at Bharathiar University's syndicate meeting that the private college should give a

promotion to associate professor as professor. Following it, the Bharathiar University gave this direction," sources added.

An associate professor, C Ranjith (name changed) at a private arts and science college in the city, has welcomed this move. He told TNIE, "Giving promotion is just eye-wash. In reality, teaching faculties in the position of assistant and associate professors get minimal salary which is not enough to lead our life."

"As per the University Grants Commission pay scale, private colleges should give a minimum salary of ₹45,000 to teaching staff. Except for a few colleges, many colleges give salary under ₹20,000," he said.

A professor from Bharathiar

University told TNIE, "If private college teaching staff get professor posts, they would be eligible to apply for the Vice Chancellor post."

Former president of the Tamil Nadu Government College Teachers' Association, T Veeramani told TNIE, "Citing funds crunch, Tamil Nadu higher education department is refusing promotion to teaching staff who are working in government and aided colleges, from associate professor to professor."

One of the VC committee members told TNIE that as per request from private colleges and approval of the syndicate meeting, we have sent a circular to the colleges as per the GO 5.

भौतिक अनुसंधान प्रयोगशाला, अहमदाबाद
(अंतरिक्ष विभाग, भारत सरकार)
Physical Research Laboratory, Ahmedabad
(Department of Space, Government of India)

Admission to JRF Programme 2024
Advt. No. PRL/JRF/06-2024

Online Applications are invited for admission to Junior Research Fellowship Programme 2024

Important Dates

- Starting of filling up of online application form : 15.03.2024
- Last date for filling up of online application form : 26.04.2024
- Interview Dates : 27-31 May 2024
- The upper age limit is 28 years as on 01.07.2024

For more details and online application form please visit <https://www.prl.res.in/prl-engl/phd>.

DEAN, PRL

TAMIL NADU TRANSMISSION CORPORATION LTD
Notice Inviting Tenders (E-Tendering Process)

Sl.No	Tender Inviting Authority	Specification No	Total
1	SE/O/Tirunelveli	ET-38, ET-40	2
2	CE/TP-I/Chennai	TP-83/2023-24	1

For details of works / Procurement / Due date of submission / opening, viewing and downloading of e-tenders, please visit websites: www.tantransco.gov.in, www.tenders.tn.gov.in, www.tenders.gov.in/nicgpc/app DIPR/1632/Tender/2024

CENTRAL MINE PLANNING & DESIGN INSTITUTE LIMITED
(A Subsidiary of Coal India Ltd.)
Gondwana Place, Kanke Road, Ranchi-834031, Jharkhand, India

NOTICE

"All the tenders issued by CIL and its Subsidiaries for procurement of Goods, Works and Services are available on websites of Coal India Ltd. www.coalindia.in/ respective Subsidiary Company (CMPDI, www.cmpdi.co.in), CIL e-procurement portal <https://coalindiatenders.nic.in> and Central Public Procurement Portal <https://eprocure.gov.in>. In addition, procurement is also done through GeM portal <https://gem.gov.in>."

Bharat Coking Coal Limited
"A Mini Ratan Company"
(A Subsidiary of Coal India Limited)

NOTICE

All the tenders issued by Bharat Coking Coal Limited (BCL) for procurement of Goods, Works and Services are available on website of BCL www.bclweb.in, Coal India Limited (CIL) e-procurement portal <https://coalindiatenders.nic.in> and Central Public Procurement Portal <https://eprocure.gov.in>. In addition, procurement is also done through GeM portal <https://gem.gov.in>. "This is applicable to all Open (Domestic / Global) Tenders issued through e-procurement portal of CIL.

This information is also available on BCL website www.bclweb.in

DIRECT RECRUITMENT : Non Technical Positions
Advt. No : C-DAC/MB/02/2024/2403

Centre for Development of Advanced Computing (C-DAC) is a premier R&D organization of the Ministry of Electronics & Information Technology (MeitY) carrying out R&D in IT, Electronics and associated areas.

Applications are invited for the following Non Technical positions from eligible candidates:

Group C-Level 5	1 post (Unreserved)	Assistant
Group C-Level 4	1 post (OBC)	Junior Assistant

Interested candidates may visit "Careers" page of www.cdac.in for detailed notification and apply online on or before March 31, 2024.

Note : Addendum/further communication in this regard, if any, will be notified through C-DAC's website only.

Address : C-DAC, Gulmohar Cross, Rd. No.9, Juhu, Mumbai - 400049

One Vision One Goal... Advanced Computing for Human Advancement

KERALA WATER AUTHORITY e-Tender Notice
Tender No : Re T No.253/2023-24/SE/Q

JM supplying and laying clear water transmission main, gravity main, pumping main, Constructing Boosting pump house, supply erection and commissioning of pump sets etc. in Thodiyoor Panchayath in Kollam District EMD : Rs. 200000, Tender fee : Rs. 11025+1985. Last Date for submitting Tender : 01-04-2024 02:00:pm, Phone : 0474 2745293

Website : www.kwa.kerala.gov.in, www.etenders.kerala.gov.in

KWA-JB-GL-6-2625-2023-24
Superintending Engineer, PH Circle, Kollam

SBI State Bank Of India
Local Head Office : No. 16, College Lane, Nungambakkam, Chennai-600006

EMANELMENT OF DETECTIVE AGENCIES

Applications are invited from qualified professionals having experience as Detective Agent for Bank. For application, eligibility criteria, etc., please visit website of SBI (www.sbi.co.in) under "SBI in the News" > "Procurement News". The filled application along with supporting documents should be submitted to the Deputy General Manager, State Bank of India CCO Department, No. 16, College Lane, Nungambakkam, Chennai 600 006 on or before 30.03.2024

Chennai 15.03.2024
Deputy General Manager & CCO

CHANGE OF NAME AND DATE OF BIRTH
Mrs. REENA METELDA wife of Service No. 2607050 X Rank HAV Name L.G. RAKESH Unit 6 MADRAS Door No.159, Malaiyappan Cottage, Wellington Barracks Post, Coonoor, The Nilgiris. I have change my name from REENA METELDA to R. REENA. I further submit that due to oversight my date of birth is reflected as 12/11/1983 in my husband's Army Records instead of 08/06/1980 (R. REENA)

SOUTHERN RAILWAY
Office of the Deputy Chief Engineer (Construction) Opp. to Railway Station, Kozhikode-673001.

Tender Notice No.DCE-CN-CLT-OT-02-2024 Dated: 13/03/2024

Name of the work: Doubling of track between Jakkate and Thokur Supply of Alumino Themic Welding Portions for the works under the jurisdiction of DYCE/CN/MAQ.

Tender Value: Rs. 30.14 lakhs
Completion Period: 3 months
Date of Opening: 06/04/2024 @ 12.30 hrs

Complete details & tender document will be available at <https://www.reps.gov.in>
Dy. Chief Engineer/ Construction, Kozhikode.

Follow us on : twitter.com/GMSRailways

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SAPPHERE CLOTHING COMPANY INDIA PRIVATE LIMITED OPERATING IN THE GARMENT INDUSTRY AT TIRUPPUR (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN / CIN / LLP No.	M/s. Sapphere Clothing Company India Private Limited. PAN: AACIS9995D CIN: U18101TZ2005PTC011776
2	Address of the registered office	5/422, Palladam to Pollachi Main Road, K. Krishnapuram Village, Kamaickenpalayam, Tirupur-641658
3	URL of website	https://www.sapphereclothing.com
4	Details of place where majority of fixed assets are located	5/422, Palladam to Pollachi Main Road, K. Krishnapuram Village, Kamaickenpalayam, Tirupur - 641658
5	Installed capacity of main products / services	Manufacture of wearing apparel - 2 tons / day [approx.]
6	Quantity and value of main products / services sold in last financial year	FY 2022-2023 is Rs 6.45 Crs [last audited]
7	Number of employees / workmen	350 - Workmen / Employee [Approx] Currently it is Inoperative.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at	Can be collected from the office of RP: CA. Mahalingam Suresh Kumar M/s. S.P.P & Co. Chartered Accountants, Second Floor, CODISSIA Building, G.D. Naidu Towers, Huzur Road, Coimbatore - 641018. Mob: +91 73730 52341 Email: sapphere.cirp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	
10	Last date for receipt of expression of interest	01.04.2024
11	Date of issue of provisional list of prospective resolution applicants	06.04.2024
12	Last date for submission of objections to provisional list	11.04.2024
13	Date of issue of final list of prospective resolution applicants	12.04.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	13.04.2024
15	Last date for submission of resolution plans	13.05.2024*
16	Process email id to submit EOI	sapphere.cirp@gmail.com

* Subject to approval of Adjudicating Authority for CIRP extension

CA.M Suresh Kumar
RP of M/s Sapphere Clothing Company India Private Limited [Under CIRP]
IBBI Reg No. IBBI/PA-001/IP-P00110/2017-2018/10217
Place : Coimbatore
Date : 15.03.2024
AFA No.AA1/10217/02/25/1024/106166 valid upto 25/10/2024

POLICE SHORTHAND BUREAU, SBCID., CHENNAI-4.

NOTIFICATION NO.01/2024 DATED 14.03.2024

Applications are invited in the prescribed format from qualified candidates for filling up of the following post, by direct recruitment in the Police Shorthand Bureau, SBCID., Chennai - Superscribing on the envelope "Application for the post of Junior Reporter"

Name of the Post	Name of the Service	Number of Vacancies	Level of Pay (15)
Junior Reporter	Tamil Nadu State Police Subordinate Service	54 (36+*18)	Rs.36,200 - 1,14,800

* - Backlog vacancies
Last date for submission of filled in application is 15.04.2024
Note:- The candidates are requested to refer link <https://eservices.tnpolice.gov.in>

DIPR/406/Display/2024
Chairman / Selection Committee.

TAMILNADU POWER FINANCE AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED
(A Government of TamilNadu Enterprise)

No.490-3/4 "Tufidco-Powerfin" Tower, Anna Salai, Nandanam, Chennai-600 035.

TN Power Finance Corporation invites application from candidates for the following post on Contract basis with Consolidated pay. The details are given below.

Name of the Post	Salary	Educational Qualification	Number of Post
Chief Investment Officer	As per Market Standard (Negotiable)	CFA /CPA / CA / MBA (Finance) from Business School. Experience: Minimum 5 years of experience in Investment banking, Mutual funds, NBFC, Insurance Sectors in which minimum 2 years of experience in raising securities from secondary market and adequate knowledge in SEBI regulations.	1

Age Limit for the above post is 50 years or below. The last date for submission of application is on 16.04.2024 @ 4.00 pm and the bio-data containing educational qualifications, experience and other credentials shall be sent by registered post or speed post or e-mail to the following address.

Chief Financial Officer
TamilNadu Power Finance and Infrastructure Development Corporation Limited,
No.490/3-4, "TUFIDCO POWERFIN" Tower,
Anna Salai, Nandanam, Chennai - 600 035.

Email: cfo@tnpowerfinance.com

Note : The Board of Management reserves the right to fill or not to fill up the post without assigning any reason whatsoever.

Date: 14.03.2024

DIPR/411/Display/2024

Chairman and Managing Director

STAFF SELECTION COMMISSION (SOUTHERN REGION), CHENNAI

SHORT NOTICE

Subject : Recruitment to various posts under Selection Posts, 2024.

- Staff Selection Commission (SSC) will conduct Recruitment to 489 Categories of Posts with 2049 vacancies (tentative) for different Ministries / Departments / Organisations of the Government of India through Phase XII/2024/Selection Posts in the computer Based Examination (CBE) Mode. Detailed advertisement along with eligibility criteria, terms & conditions and application format etc. is available on the Commission's website ssc.gov.in and Southern Regional Office website SSCSR.gov.in.
- The above said Advertisement includes 34 Categories of Posts with 90 vacancies in respect of SSC (Southern Region), Chennai. This comprises of 12 Graduate Level, 12 Higher Secondary Level and 10 Matric Level Posts.
- Fee is exempted for all women candidates and candidates belonging to SC/ST/ESM/PwD (OH/HH/VH/Other) Categories eligible for reservation as per Government Orders.
- Eligible candidates may apply online through the website of the Commission ssc.gov.in from 26.02.2024 till 18.03.2024 (upto 23:00 hrs). The said examination is tentatively scheduled to be held from 06th - 08th May, 2024.

REGIONAL DIRECTOR
SSC(SR), CHENNAI

CBC-32203/11/0014/2324